

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR		
CONFERENCE OF SPECIAL JUDGES DEALING CASES UNDER SC/ST(P.A.)ACT, 1989		
28.10.2023 (MPSJA, JABALPUR)		
SCHEDULE		
SESSION	TIME	TOPIC
	9.45 am to 10.00 am	<p>Group Photograph</p> <p><i>Followed by</i> Inauguration of the Conference</p> <p>By: Director, MPSJA</p>
I	10.00 am to 12.00 noon	<p>Topic: An overview of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989</p> <p>Scope of discussion:</p> <ul style="list-style-type: none"> • Background, necessity and constitutional provisions • Important provisions of Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 • Important amendment in Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 <p>Chaired by: Director, MPSJA & Shri Gopal Srivastava, Member (Law) M.P. Electricity Regulatory Commission, Bhopal</p> <p>Introductory Address by Chair – 5 min</p> <p>Panel Speaker: 3-5 min each – Participant Special Judge, SC/ST (PA) Act</p> <p>(i) Shri Rajeev Kumar Ayachi, Special Judge SC/ST (PA) Act, Vidisha (ii) Shri Kamal Joshi, Special Judge SC/ST (PA) Act, Bhopal (iii) Shri Ravindra Kumar Bhadransen, Special Judge SC/ST (PA) Act, Guna (iv) Shri Shamroz Khan, Special Judge SC/ST (PA) Act, Mandleshwar (v) Shri Girish Dixit, Special Judge SC/ST (PA) Act, Jabalpur</p> <p>Open Discussion – 20 min</p> <p>Concluding remarks & Keynote Address by Chair – 10 min</p>
<i>BREAK (12.00 noon to 12.15 pm)</i>		

<p>II</p>	<p>12.15 pm to 1.30 pm</p>	<p>Topic: Issues relating to bail under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 Scope of discussion:</p> <ul style="list-style-type: none"> • Rights of complainant • Recent Judgments of the Apex Court regarding bail • Issues pertaining to grant of interim bail <p>Chaired by: Hon’ble Shri Justice Dinesh Kumar Paliwal, Judge, High Court of Madhya Pradesh Facilitated by: Director, MPSJA Introductory Address by Chair – 5 min Panel Speaker: 3-5 min each – Participant Special Judge, SC/ST (PA) Act</p> <ul style="list-style-type: none"> (i) ShriMadhusudan Mishra, Special Judge SC/ST (PA) Act, Datia (ii) ShriHitendra Kumar Mishra, Special Judge SC/ST (PA) Act, Narmadapuram (iii) ShriPramod Kumar, Special Judge SC/ST (PA) Act, Gwalior (iv) ShriMohd. Azhar, Special Judge SC/ST (PA) Act, Shajapur (v) ShriAnup Kumar Tripathi, Special Judge SC/ST (PA) Act, Harda <p>Open Discussion – 20 min Concluding remarks & Keynote Address by Chair – 10 min</p>
<p>LUNCH BREAK (1.30 pm to 2.15 pm)</p>		
<p>III</p>	<p>2.15 pm to 3.45 pm</p>	<p>Topic: Procedure regarding trial of cases under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 Scope of discussion:</p> <ul style="list-style-type: none"> • Framing of charges • Provisions relating to presumption under the Act • Sentencing and compensation • Caste Certificate and issues relating to conversion, migration and marriage affecting caste <p>Chaired by: Hon’ble Shri Justice G. S. Ahluwalia, Judge, High Court of Madhya Pradesh Facilitated by: Shri Sunil Kumar Jain (Sr.), Principal District & Sessions Judge, Mandleshwar</p>

		<p>Introductory Address by Chair – 5 min</p> <p>Panel Speaker: 3-5 min each – Participant Special Judge, SC/ST (PA) Act</p> <p>(i) Shri Ravinder Singh Kushwah, Special Judge SC/ST (PA) Act, Balaghat</p> <p>(ii) Shri Satish Chandra Rai, Special Judge SC/ST (PA) Act, Satna</p> <p>(iii) Shri Manoj Kumar Tiwari (Sr.), Special Judge SC/ST (PA) Act, Indore</p> <p>(iv) Shri Dinesh Prasad Mishra, Special Judge SC/ST (PA) Act, Dewas</p> <p>(v) Shri Awinash Chandra Tiwari, Special Judge SC/ST (PA) Act, Morena</p> <p>Open Discussion – 20 min</p> <p>Concluding remarks & Keynote Address by Chair – 10 min</p>
<i>TEA BREAK (3.45 pm to 4.00 pm)</i>		
IV	4.00 pm onwards	<p>Open interactive Session</p> <p>Chaired by: Hon'ble Shri Justice G. S. Ahluwalia, Judge, High Court of Madhya Pradesh</p> <p><i>Followed by valedictory</i></p>

- Note:-** (1) The Schedule is subject to change as per exigencies.
(2) Use of Cell Phones during Conference is strictly prohibited.

DIRECTOR